

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.4665

TO BE ANSWERED ON MONDAY THE 22nd JULY, 2019
ASHADHA 31, 1941 (SAKA)

GST ON WOOD

4665. SHRI SUNIL KUMAR PINTU:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government is contemplating to exempt the wood used in construction of houses from Goods and Services Tax (GST) or to reduce its rate;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

(a) : The GST rate on wood used in construction of houses has been prescribed on the recommendation of the GST Council. There is no recommendation at present for exemption of wood.

(b) and (c) : Does not arise in view of the above.
